

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1189
ANSWERED ON:05.03.2013
ALLOTMENT OF HOUSE SITES
Ray Shri Bishnu Pada

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Andaman and Nicobar Administration has forwarded a proposal for allotment of House Sites in 2007 to the Home Ministry out of 2500 hectares of deemed forest; and

(b) if so, the action taken by the Union Government in this regard and the time by which such land is likely to be allocated to the individuals?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a): Yes Madam.

(b): The A&N Administration has filed an interlocutory application seeking permission of Hon'ble Supreme Court for the use of deemed forest land for non-forest activities. The matter is sub judice.